GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4406
ANSWERED ON:20.08.2010
CUSTOMS ACT
Alagiri Shri S. ;Choudhary Shri Harish;Reddy Shri Magunta Srinivasulu

Will the Minister of FINANCE be pleased to state:

- (a) the details of legislations/arrangements put in place to ensure that life threatening goods are do reach the country from abroad;
- (b) whether cases of violation of such laws have come up before the authorities;
- (c) if so, the details of banned items confiscated during each of the last three years;
- (d) the persons found guilty and arrests made in these violation of provision of Customs Act, 1962 read with other Allied Acts;
- (e) whether anti-dumping duty is being imposed/imposed `on products from some countries;
- (f) if so, the details thereof alongwith the reasons therefore; and
- (g) the details of impact assessment made thereon, if any?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a) to (g): The information is being collected and the same will be laid down on the table of the House.